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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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✓
O.A/T.A No. 126/2005

R.A/C.P No.

E.P/M.A No.

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SECTION OFFICER (Judl.)

FORM NO. 4
(SEE RULE 42)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

ORDER SHEET

Original Application No. 126/2005
Misc. Petition No. _____
Contempt Petition No. _____
Review Application No. _____
Applicant(s) Sri Paresh Ch Das & ORS
Respondents U.O. 1 & 2 ORS.
Advocate(s) for the Applicant(s) DA B. Ahmed & R. Islam.
Advocate(s) for the Respondents Railway Counsel.

Notes of the Registry	Date	Order of the Tribunal
The application is in form. is filed/C. F. for Rs. 50/- deposited vide IPC/BD No. <u>208/133644</u> Dated <u>8.6.05</u> <u>Heetho.</u> Dy. Registrar <u>Steps taken.</u> <u>W. S. S. S.</u> <u>9.6.05</u> <u>14.6.05</u> Copy of the order has been sent to the Office for issuing the summons to the Applicant No. 2 and Rly Standing Counsel. <u>Red.</u> <u>15/6/05</u>	10.6.2005 mb	When the matter came up for admission, learned counsel for the applicants submits that there is some mistakes in the application presently filed and seeks to withdraw the application to rectify the mistakes and to file a fresh application. Permission granted. O.A. is dismissed on withdrawal with liberty <u>V. S. S. S.</u> Vice-Chairman

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH :: GUWAHATI

Filed by the
Mamh. Mr. P. K. Das
Advocate - 9.6.05
Paresh Ch. Das

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Original Application No. 126 of 2005

- BETWEEN -

1. Sri Paresh Ch. Das
Son of Late Srikanta Das
Nilachalpur
Maligaion, Guwahati - 11
2. Sri Bhanu Ranjan Misra,
S/O Late Mono Ranjan Misra,
Rly. Qtr. No. 6/B, East Gosala,
Maligaon, Guwahati - 11
3. Sri Praneswar Goswami,
S/O Sri Ram Mohan Goswami,
Rly. Qtr No. 213 (G)
Bamunimaidan, Guwahati - 21
4. Sri Surya Kr. Das
S/O Late Kanak Ch. Das,
Rly. Qtr. No. 410/ B
Bamunimaidan, Guwahati - 21
5. Sri Apurba Kalita
S/O Late Chabin Ch. Kalita,
Rly. Qtr. No. L/ 80 -A
Guwahati Rly. Colony
Guwahati - 1
6. Sri Benedict Victor Gonsalves,
S/O Late Liious Gonsalves
Qtr. No. DS/31-F
Guwahati Rly colony,
Guwahati - 1

7. Sri Bhuban Ch. Goswami,
S/O Late Umesh Ch. Goswami,
Qtr. No. 119/H, Bamunimaidan
Guwahati - 21

8. SriLagan Kachary,
S/O Sri Boha Ram Boro
Qtr. No. 712/F
Bamunimaidan, Ghy - 21

Peresh ch. Das

All the applicants have same
cause of action

----- Applicants

-AND-

1. The Union of India,
Represented by the
Divisional Railway Manager,
North East Frontier
Manager, North East
Frontier Railway, Lumding.
2. The Divisional Railway
Manager (Personal), North
East Frontier Railway,
Lumding,

----- Respondents

DETAILS OF THE APPLICATION

1. Particulars of the order : Memorandum vide No.
against which the application E/39-9/Pt-II(T), dated
is made 29-04-05 in the selection
for filling up of 31 posts
(UR-25, SC-4 & ST-2) of
Passenger Guard in scale
✓ of Rs.5000/- 8000/-
written test held on

27-11-2004, 24-12-04 & 11-12-2004 and for absentee on 18-12-04 on the basis of which 31 nos. of candidates have been selected and empanelled for promotion to the posts of Passenger Guard in Scale of Pay of Rs. 5000/- -8000/- without evaluating the eligibility and merit of the applicants.

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Parash ch. Das

2. Jurisdiction of the Tribunal- The subject matter of the instant application is the relief sought on the basis of their eligibility and merit and non- evaluation of the written tests and this Hon'ble Tribunal has jurisdiction to adjudicate the matter.

3. Limitation :

This application has been filed within the limitation period.

(A) FACTS OF THE CASE :-

1. That all applicants were initially appointed in different divisions on 7-12-74, 22-8-80, 19-12-80, 01-5-84, 23-10-84, 02-8-83, 7-4-92 and 8-12-92 respectively under the Railway authority. Now all the applicants have been serving under Lumding Division of North East Frontier Railway. All of them have been imparting their duties very sincerely to the satisfaction of the concerned authority. That on the basis of their sincere duties and eligibility in the department their names were appeared

in the seniority list vide No. E/39-25 (Gd) (T), LMG, dated 18-01-2000 issued by the respondent No. 1 and 2.

A Photo copy of the seniority list vide No.E/39-25(Gd) (T), LMG, dated 18-10-2000 is annexed herewith and marked as Annexure - A.

2. That all the applicants were imparting their duties ever sincerely and expected to be promoted in the higher scale on the basis of the seniority list published by the Respondent No. 1 and 2. That on 14-9-04 Vide No. E/39-9/Pt-II(T) a notification was issued by the Respondent No. 2 deciding to hold a selection for forming a panel of Passenger Guard from the seniority list dated 19-01-2000 in the scale of Rs. 5000/-- 8000/- for 31 nos. of vacancies consisting of UR-25, Sc- 04, St- 02 within a short notice which consisted only written test. By the same notification 93 nos. of Goods Guard including the present applicants were advised to keep themselves in readiness to appear in the written test for the post of Passenger Guard. That on 21-09-2004 vide Office Order earlier notification dated 14-9-04 was partially modified and a new seniority list of eligible candidates including the instant applicants was published.

Post copies of the notification vide No. E/39-9/ Pt-II(T) dated 14-9-04 and Office order dated 21-9-04 are annexed herewith and marked as Annexure - B and B1.

3. That all the applicants were very ready to appear before the selection committee despite their duties. That on 22-11-04 the Respondents No. 1 and 2 issued a notification with programme for the written test and the same was communicated to all the candidates through their respective channels. Accordingly present applicants with

✓ other candidates appeared in the written test which were held on 27-11-2004 for Group -A candidates, 04-12-04 for Group -B Candidates, 11-12-04 for Group - C candidates and 18-12-04 for the absentee respectively. It is pertinent to mention here that all the present applicants were appeared in the written test as per date fixed for the tests.

A photo copy of the Programme of the written tests dated 22-11-04 is annexed herewith and marked as Annexure - 'C'.

4. That your humble applicants state that after their written test all of them were very satisfied and expected to be empanelled their names in the panel list. But it was utter surprise and great regret that on 29-04-05 the Respondent No. 1 and 2 vide No. E/39-9/Pt-II(T) a memorandum was published empanelling 31 nos. of successful candidates. After lapse of two months which is mandatory as per provision of the Railway Rules. That being aggrieved with the select list present applicants submitted a representation on 10-05-05 through proper channel before the Divisional Railway Manager praying inter alia to bring the serious infirmities and irregularities to the light for justice.

Photo copies of the empanelled list of successful candidates date 20-04-05 and representation dated 10-05-05 submitted by the applicants are annexed herewith and marked as Annexure - D & E.

5. That the Divisional Railway Manager (Personnel) NFR /Lumding, i.e. respondent No. 2 vide No. E/39-9/Pt-II(T) (Loose) dated 2-6-05 sent reply of the representation of the applicants dated 10-5-05 to the instant applicants setting aside their contention.

Parash ch. Das

A photo copy of the Reply to the representation dated 02-06-05 vide No. E/39-9/Pt-II(T) (Loose) is annexed herewith and marked as Annexure - F.

(B) GROUND FOR RELIEF WITH LEGAL PROVISIONS :

6. For that memorandum vide No. E/ 39-9/Pt-II (T) dated 29-04-05 empanelling 31 nos. of successful candidates for promotion to the post of Passenger Guard is illegal and against the provisions of law as enshrined in Railway Establishment Rules which reads as follows :-

" it has been further laid down that where the concerned officers take more than 2 months for finalising the evaluation of the written examination papers, the same should be brought to the personal notice of DRM/ PHOD and in case there is the delay exists 3 months, it should be brought to the notice of the General Manager [R.B.;s No. E(NG) 1-87-PMI-14 (AIRF) of 22-7-88] (NR SN. 9657."

From the above mentioned provisions it is very clear that the respondents wilfully violating the provisions published the empanelled list of successful candidates after 4 months which is illegal and unjust. Therefore, on this ground only the impugned memorandum vide N. E/ 39-9/Pt-II(T) dtd. 29-04-05 may be set aside or quashed.

7. For that the applicants being aggrieved by the empanelled list dated 29-4-05 submitted a representation before the respondents on 10-5-05 which was dismissed without evaluating the contention of the representation which is glaring instance of embezzlement together with ignoring the rules, norms and principles of Railway Establishment Rules which warrants immediate interference of law.

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Parash ch. 3

8. For that the Rules under "Normal Selection" does not permit the authority to set different question papers for lone selection. The present selection had the 4(four) different set of question papers for 4(four) different posts from the one seniority list. Moreover, it will be seen in the Rules that once question paper had been prepared and served to the candidates and marks evaluated in the answer books, no longer to remain confidential. Every candidate has the right to know the evaluated marks obtained by him as also directed and enshrined under Railway Boards Order dated 22-07-80 which is guiding factor for empanelment for promotion which was not followed in the instant selection for promotion.

(C) DETAILS OF THE REMEDY EXHAUSTED :

The present applicants had submitted a representation on 10-5-05 to the respondents but the said representation was dismissed alleging inter alia that the delay in evaluation of answer scripts was baseless as there was no such delay in evaluating the answer scripts which was published after 4 (four) months instead of stipulated 2(two) months as enshrined in Railway Establishment Rules [RB's No. E(NG) 1 -87 -PMI-14 (AIRF) dtd. 22-7-88.

(D) MATTER NOT PENDING IN ANY OTHER COURTS:-

The applicants state that in the matter regarding which this application is being made, there is no other case pending now in any other court or Tribunal.

(E) RELIEF SOUGHT :

In view of the facts mentioned in the proceeding paragraphs and grounds taken above the applicants prays for the following relief:-

- (i) For setting aside and/or quashing the impugned empanelled list of selected candidates dated 29-04-05 issued by the Respondents (Annexure - D) without evaluating the answer scripts of the

applicants who are very eligible and sincere in their services.

- (ii) For re-assessment of the answer script and showing marks of the written tests obtained by the candidates.
- (iii) For an interim order so that the respondent cannot proceed for promotion from the impugned empanelled list dated 29-4-05.
- (iv) For such other or further relief as to this Hon'ble Court may deem fit and proper in the facts and circumstances of the case and in the interest of justice.
- (v) Particulars of the postal order in respect of the application.
 - (i) Number of Indian Postal Order 20GJ33644 dated 8-6-05.
 - (ii) Post Office by which payable, General Post Office, Guwahati.

(G) DETAILS OF THE ENCLOSURE :

- (i) IPO dated 2.6.05
- (ii) Copy of the seniority list dated 18-10-2000 (Annexure -A)
- (iii) Notification date 14-9-04 (Annexure - B)
- (iv) Office Order dated 21-9-04 (Annexure - B1)
- (v) Programme of the written tests dated 22-11-04 (Annexure-C)
- (vi) Empanelled Select list of successful candidates dated 29-4-05 (Annexure - D)
- (vi) Representation of the applicants dated 10-5-05 (Annexure -E)
- (vii) Reply of the representation of the respondents dated 2-6-05 (Annexure -F)

-VERIFICATION -

I, Sri Paresh Ch. Das, S/O Late Srikanta Das, aged about 55 years, resident of Nilachalpur, Maligaon, P.S. Pandu, District - Kamrup, Assam. I am one of the applicants and all other applicants authorise me to verify the same on their behalf, do hereby verify that the contents of this application from paragraphs No. 1 to 8 are true to my knowledge and I have nothing to suppress any material facts in the filing this application in this Tribunal.

I sign this verification on this 9th day of June, 2005 at Guwahati.

Paresh ch. Das

Provisional seniority list of
Goods Guard as on 1-4-96.

Sanctioned - 150

Category :- Goods Guard, Scale :- Rs. 4500-7000/-
Department :- Operating, Division :- Lumding.

SN.	Name.	Designation & station.	SC/ST.	Date of birth.	Date of Appt.	Date of promotion to the grade.	Offg. fd.	Re- marks.
1	S/Shri.							
1	Benugopal Dhar,	Goods Guard /NGC	-	1.2.49	7.12.74	28.3.81	offg.	
2	Parash Ch. Das,	-do- /NGC	-	1.10.47	23.12.74	7.1.81	"	
3	Sunayan Sengupta,	-do- /BPD	-	8.7.54	30.11.74	19.2.81	"	
4	M.K. Das,	-do- /BPD	-	14.2.55	3.2.75	26.2.83	"	
5	K.M. Singh,	-do- /BPD	-	1.1.47	29.4.75	28.2.83	"	
6	R.K. Kar,	-do- /LMG	-	28.9.49	28.5.75	27.4.83	"	
7	S. Chakraborty,	-do- /LMG	-	1.5.51	1.7.75	20.8.83	"	
8	Sekhar Dutta,	-do- /LMG	-	1.2.50	8.6.76	25.8.83	"	
9	K.C. Bhowmick,	-do- /LMG	-	7.9.44	2.11.69	25.8.83	"	
10	N.N. Borah,	-do- /LMG	-	9.12.50	24.12.74	13.2.84	"	
11	Alijan Saikia,	-do- /LMG	-					
12	N.C. Chowdhury,	-do- /LMG	-	15.2.52	19.2.75	17.2.84	"	
13	Pranode K. Dutta,	-do- /NGC	-	19.9.49	29.9.76	11.9.83	"	
14	N. Kabiraj,	-do- /LMG	-	15.1.55	23.11.78	20.2.84	"	
15	M.K. Dey,	-do- /BPD	-	1.12.47	13.9.73	10.2.84	"	
16	C.K. Dutta,	-do- /BPD	-	30.7.52	5.1.79	20.9.84	"	
17	Sunil Chakraborty,	-do- /LMG	-	13.1.53	7.3.79	17.2.84	"	
18	Biswajit Dey,	-do- /NGC	-	2.3.46	10.5.67	30.1.84	"	
19	S.K. Dey,	-do- /LMG	-	30.3.46	17.6.67	31.1.84	"	
20	Ratan Lal Das,	-do- /LMG	-	10.1.55	17.5.75	9.2.84	"	
21	R. Majumder,	-do- /LMG	-	1.3.49	20.3.77	31.7.84	"	
22	M.L. Chakraborty,	-do- /LMG	-	15.10.46	29.6.73	31.7.84	"	
23	Biswath Das,	-do- /LMG	-	31.1.43	14.8.71	3.11.84	"	
24	Shanu K. Misra,	-do- /NGC	-	1.2.60	22.8.80	1.9.84	"	
25	Amar Ch. Dey,	-do- /NGC	-	1.7.53	29.3.81	7.8.84	"	
26	Subhas Ch. Dey,	-do- /LMG	-	2.4.52	1.1.76	9.2.85		

Contd... P/No. 2

certified to be true copy
Reficul Islam
Advocate

-11-
2nd Cyn/NGC

- 2 -

NGC	1	2	3	4	5	6	7	8	9
27.	Miranya Kr. Das, Goods Guard/NGC	2.9.61	7.7.84	7.7.84	08.84				
28.	Krishna pada Deb, Goods Guard/LMG	21.8.54	1.1.76	26.6.86	"				
29.	Manik Ch. Nath, -do-/BPD	13.5.57	19.8.82	24.12.86	"				
30.	Subhash Majumder, -do-/LMG	7.9.49	21.5.75	19.2.87	"				
			5.12.79						
31.	Sankar Das-II, -do-/LMG	7.2.41	26.2.62	13.2.87	"				
			27.11.80						
32.	Gopal Nath, -do-/BPD	25.7.48	16.4.70	19.2.87	"				
33.	Promiswar Goswami, -do-/NGC	1.10.56	19.12.80	20.2.87	"				
34.	Ranjit Kr. Das, -do-/NGC	7.12.53	24.11.80	30.3.87	"				
35.	Haradhan Dey, -do-/BPD	8.8.52	17.3.81	13.2.87	"				
36.	Nirjhar Biswas, -do-/LMG	20.1.63	7.4.81	12.12.87	"				
37.	A.B. Dhar, -do-/LMG	12.2.45	3.7.68	19.2.87	"				
			11.8.77						
38.	Rabi Rn. Dey, -do-/LMG	1.3.42	16.2.62	6.2.87	"				
			29.8.77						
39.	P.K. Mukherjee, -do-/LMG	10.10.44	19.9.63	6.2.87	"				
			27.8.77						
40.	Haradhan Ch. Dey, -do-/LMG	3.5.45	14.11.69	9.6.87	"				
			29.10.79						
41.	Badal Ch. Dey, -do-/LMG	1.1.52	26.12.78	8.8.88	"				
			26.3.83						
42.	Jiban Kr. Das, -do-/LMG	10.10.53	4.3.77	12.2.87	"				
43.	Sunil Kr. Dey, -do-/LMG	28.7.62	3.1.84	12.2.87	"				
44.	Bimal Kanti Biswas, -do-/NGC	30.5.59	1.4.84	30.3.87	"				
45.	Basudev Debnath, -do-/BPD	10.11.56	20.4.84	12.2.87	"				
46.	Surjya Kr. Das, -do-/NGC	21.12.60	1.5.84	14.3.87	"				
47.	Apurba Kalita, -do-/NGC	10.10.65	23.10.84	20.2.87	"				
48.	Kanakhya Majumder, -do-/LMG	19.4.50	16.4.69	15.2.87	"				
49.	N.R. Debnath, -do-/LMG	1.4.48	19.2.73	12.2.87	"				
50.	K. Ahmed, -do-/NGC	1.8.59	30.8.85	6.8.88	"				
51.	R. Das, -do-/LMG SC	1.5.46	23.3.65	8.8.88	"				
52.	Satrunghna Singh, -do-/LMG	20.7.42	28.6.64	10.9.88	"				
53.	Samir Chakraborty, -do-/LMG	28.2.58	25.7.79	20.9.88	"				

Contd... P/No.3

1	2	3	4	5	6	7	8
NGC							
11) 54.	Hiranya Kr. Kalita, Goods	-		1.1.52	30.8.85	4.11.88	orig.
	Guard/NGC						
55.	Subhash Ch. Das,	-do-	/BPB	28.8.53	28.8.77	27.10.88	"
56.	Anjan Dutta,	-do-	/LMG	5.1.57	12.5.78	4.11.88	"
12) 57.	Surendra Nath,	-do-	/NGC	1.10.46	1.5.73	3.11.88	"
58.	S. B. Barua,	-do-	/LMG	16.6.55	1.2.77	4.12.88	"
59.	Kiran Ch. Das,	-do-	/LMG	23.6.56	18.5.81	3.11.88	"
60.	Haradhan Banerjee,	-do-	/LMG	5.4.45	3.7.64	3.12.88	"
61.	Ajoy Chakraborty,	-do-	/LMG	22.1.62	15.3.84	3.12.88	"
62.	Sadhan Ch. Das,	-do-	/LMG	30.4.48	2.5.71	5.4.89	"
63.	M.K. Chakraborty,	-do-	/BPB	20.5.44	4.11.67	9.1.89	"
64.	Parimal Ch. Das,	-do-	/BPB	11.10.45	31.12.69	31.10.88	"
65.	S.K. Nawar,	-do-	/LMG	3.4.64	13.4.84	5.4.89	"
66.	Gautam Roy,	-do-	/BPB	28.3.64	20.4.84	25.4.89	"
13) 67.	Jayanta Chowdhury,	-do-	/NGC	1.2.65	20.4.84	31.5.89	"
68.	Niranjan Majumdar,	-do-	/LMG	2.4.54	20.11.78	28.5.89	"
14) 69.	Subir Kr. Roy,	-do-	/NGC	1.9.57	8.7.83	18.1.90	"
70.	Pradip Paul,	-do-	/BPB	19.7.55	5.5.81	18.4.87	"
						20.12.89	
71.	P.C. Das,	-do-	/BPB	4.12.53	25.9.79	24.2.90	"
15) 72.	Prithiraj Patra,	-do-	/NGC	1.6.57	30.5.84	23.3.90	"
16) 73.	Pradip Boro,	-do-	/NGC	1.12.63	30.8.85	23.3.90	"
74.	G.C. Barman,	-do-	/BPB	11.2.57	26.4.76	24.3.90	"
75.	Sunil Das,	-do-	/LMG	18.1.66	18.1.87	29.3.90	"
76.	N.R. Chowdhury,	-do-	/LMG	1.10.46	18.11.69	13.4.90	"
77.	A.C. Deb,	-do-	/BPB	30.12.89	10.7.80	24.4.90	"
78.	Dipak Kr. Das,	-do-	/LMG	15.1.58	27.5.81	9.4.90	"
79.	Debabrata Dey,	-do-	/BPB	1.2.52	27.3.84	9.4.90	"
80.	Ranjit Kr. Dey,	-do-	/BPB	13.3.48	30.9.71	10.4.90	"
17) 81.	Chabin Ch. Deka,	-do-	/NGC	1.3.59	14.12.82	13.4.90	"
82.	K.C. Dey,	-do-	/BPB	1.12.53	30.7.79	15.5.90	"

Contd... 2/No. 4

1	2	3	4	5	6	7	8
✓ 18) 83. L. Thakuria,	Goods Guard/LMG.	-	1.4.60	3.9.85	10.4.90	OR Eq.	
84. K.R. Ghose,	-do- /BPB	-	16.8.54	4.3.79	4.4.90	"	
85. N.C. Mallik,	-do- /BPB	SC	1.2.50	11.3.70	8.5.90	"	
86. Haradhan Sarker,	-do- /LMG	-	28.3.48	10.11.83	10.4.90	"	
87. Rama Rn. Roy,	-do- /LMG	-	1.1.51	8.11.83	8.5.90	"	
✓ 19) 88. J. C. Barthakur,	-do- /NGC	-	31.8.49	14.8.79	10.9.90	"	
✓ 20) 89. C.L. Bania,	-do- /NGC	-	30.11.56	13.3.82	10.9.90	"	
90. P.K. Lala,	-do- /LMG	-	19.9.60	8.2.81	17.9.90	"	
91. A.K. Dutta,	-do- /LMG	-	25.1.55	8.11.83	13.10.90	"	
92. Akhil Paul,	-do- /LMG	-	2.4.54	10.11.83	25.10.90	"	
93. Joydeep Das,	-do- /LMG	-	1.1.61	25.10.90	25.10.90	"	
94. A.K. Basumatary,	-do- /LMG	ST	1.3.62	25.10.90	25.10.90	"	
✓ 21) 95. Satyabrata Baidya,	-do- /NGC	SC	5.11.62	25.10.90	25.10.90	"	
96. Depak Das,	-do- /BPB	-	1.1.63	25.10.90	25.10.90	"	
97. Satyendra Sarmah,	-do- /LMG	-	16.1.65	25.10.90	25.10.90	"	
✓ 22) 98. H.K. Dutta,	-do- /LMG	-	1.2.65	25.10.90	25.10.90	"	
99. D. Basumatary,	-do- /LMG	ST	5.7.62	26.10.90		"	
100. A.K. Lala,	-do- /LMG	-	13.1.57	8.11.83	2.11.90	"	
101. A.G. Dey,	-do- /BPB	-	27.2.57	22.11.83	27.11.90	"	
102. Sujit Sen,	-do- /LMG	-	22.7.54	19.5.79	6.12.90	"	
103. P. Bagchi,	-do- /LMG	-	6.5.50	4.3.82	7.12.90	"	
104. D.K. Mallik,	-do- /LMG	-	18.2.63	22.2.91		"	
105. L. Kalita,	-do- /LMG	-	1.3.59	13.2.91		"	
106. Sankar Das-III,	-do- /LMG	-	27.6.62	13.4.91		"	
107. C. C. Boro,	-do- /BPB	ST	1.2.64	7.5.91		"	
108. M.L. Singh,	-do- /BPB	-	24.8.49	27.5.91		"	
109. S.K. Das,	-do- /BPB	ST	1.4.64	11.6.91		"	

1	2	3	4	5	6	7	8	9
110. Pradip Chakraborty,	Goods Guard/LMG.	-	1.2.54	23.7.91				OFFg.
✓ 23) 111. B.K.Saha,	-do-/NCC LMS	SC	30.6.56	7.4.92				"
✓ 24) 112. B.C.Goswami,	-do-/NCC LMG		1.4.66	7.4.92				"
✓ 25) 113. P.C.Sarmah,	-do-/do-		1.7.68	7.4.92				"
✓ 26) 114. A.C.Kalita,	-do-/do-		1.3.61	3.4.92				"
✓ 27) 115. Sankar Bharali,	-do-/do-		1.12.67	9.4.92				"
116. Nur Husain,	-do-/LMG.		1.7.64	22.4.92				"
✓ 28) 117. B. Kumar,	-do-/LMG NCC		1.12.67	8.6.92				"
✓ 29) 118. B.A.Ahmed,	-do-/BPD NCC		1.1.62	11.5.92				"
✓ 30) 119. K. Ahmed,	-do-/do-		1.1.63	2.7.92				"
120. D. K. Roy,	-do-/BPD		4.1.66	10.9.92				"
✓ 31) 121. L. Kachari,	-do-/NCC		1.1.67	8.12.92				"
✓ 32) 122. H.V.Gonsal,	-do-/NCC		1.1.57	2.8.83	2.6.94			"
123. Dilip Das,	-do-/BPD		30.1.64	12.1.87	6.5.95			"
124. Biswajit Sonowal,	-do-/LMG ST		1.4.62	12.8.89	15.5.95			"
✓ 33) 125. A.K.Debnath,	-do-/NCC		29.1.52	14.8.79	5.5.95			"
126. Narayan Chakraborty,	-do-/LMG		10.4.66	5.7.89	15.5.95			"
127. R.C.Debnath,	-do-/BPD		3.4.48	28.11.78	11.7.95			"
128. A.K.Thakur,	-do-/LMG		3.7.55	2.1.90	6.1.96			"
129. Tapan Ch.Das,	-do-/LMG		5.3.56	8.11.83	6.1.96			"
130. Pradip Paul,	-do-/LMG		8.1.65	12.7.89	6.1.96			"
131. Dilip Ch.Paul,	-do-/BPD		11.2.55	22.9.75	8.1.96			"

No.E/39-25(Gd)(T) LMG, dtd. 19/9/99. 18/1/2000 for Divl. Railway Manager(P) N.F. Railway, Lumding.

- copy forwarded for information and n/action to:-
- 1) Staff concerned through proper channel. They should submit their representation against the seniority position, if any, within one month from the date of receipt of this seniority list failing which no representation will be entertained.
 - 2) COPS(P)/MLG, 3) LRM(P)/KIR, APDJ & TSK, 4) AG/DIB & GHY,
 - 5) Divl. Secy., NFERU & NFRMU/LMG with 3 spare copies.
 - 6) GS/NFERU & NFRMU/HO with 6 spare copies.

for Divl. Railway Manager(P)
N.F. Railway, Lumding.

NORTHEAST FRONTIER RAILWAY

Notification

Office of the
Divl. Rly. Manager (P)
Lumding, Dtd: 14/12/04

Subj: Selection for the post passenger Guard in scale Rs. 5000-8000/-.

It has been decided to hold a selection for forming a panel of Passenger Guard in scale Rs. 5000-8000/- for 31 vacancies consisting of UR = 25, SC = 04 and ST = 02 within a short notice. The selection will consist of written test only. The candidates will be called as per 5X formula.

The following eligible Goods Guard in scale Rs. 5000-8000/- are hereby advised to keep themselves in readiness to appear in the written test for the post of Passenger Guard in scale Rs. 5000-8000/- which will be held at Short notice. Their names are arranged below in order of seniority.

SN	Name of the Candidates	Designation & Station
01	Shri S.C. Maikar (SC)	Goods Guard/BPB
02	Shri Paresh Ch. Das	Goods Guard/NGC
03	Shri Babulal Biswas (SC)	Goods Guard/LMG
04	Shri N.C. Chowdhury	Goods Guard/LMG
05	Shri Biswajit Dey	Goods Guard/BPB
06	Shri Rakshit Majumder	Goods Guard/LMG
07	Shri M.L. Chakraborty	Goods Guard/LMG
08	Shri B.R. Misra	Goods Guard/NGC
09	Shri A.C. Dey	Goods Guard/NGC
10	Shri Subhas Ch. Das	Goods Guard/LMG
11	Shri H.K. Das	Goods Guard/NGC
12	Shri K.P. Deb	Goods Guard/LMG
13	Shri Manik Ch. Nath	Goods Guard/BPB
14	Shri S. Majumder	Goods Guard/LMG
15	Shri Gopal Nath	Goods Guard/BPB
16	Shri Pranabwar Goswami	Goods Guard/NGC
17	Shri Haradhan Dey	Goods Guard/BPB
18	Shri Nirhar Biswas	Goods Guard/LMG
19	Shri A.B. Dhar	Goods Guard/LMG
20	Shri P.K. Mukherjee	Goods Guard/LMG
21	Shri Badal Ch. Dey	Goods Guard/LMG
22	Shri Jiban Kr. Das	Goods Guard/LMG
23	Shri Sunil K. Dey	Goods Guard/LMG
24	Shri Bimal Kt. Biswas	Goods Guard/NGC
25	Shri Basudev Debnath	Ex. Goods Guard /BPB now MI under GM/CON/Maligaon
26	Shri Sanja Kr. Das (ST)	Goods Guard/NGC
27	Shri Apurba Kalita	Goods Guard/NGC
28	Shri N.R. Debnath	Goods Guard/LMG
29	Shri K. Ahmed (Kutubuddin)	Goods Guard/NGC
30	Shri Samir Chakraborty	Goods Guard/LMG
31	Shri H.K. Kalita	Goods Guard/NGC
32	Shri Subhash Ch. Das	Goods Guard/BPB

Contd... 2

5000/8000/31/SC/2004

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78	Shri M.L. Singh	Goods Guard/BPB
79	Shri Sushil Kr. Das (ST)	Goods Guard/BPB
80	Shri B.K. Saha (SC)	Goods Guard/NGC
81	Shri B.C. Goswami	Goods Guard/NGC
82	Shri P.C. Sarmah	Goods Guard/NGC
83	Shri A.C. Kalita	Goods Guard/NGC
84	Shri Nur Hussain	Goods Guard/LMG
85	Shri Sankar Bharali (SC)	Goods Guard/NGC
86	Shri B. Kumar	Goods Guard/NGC
87	Shri D.A. Ahmed	Goods Guard/NGC
88	Shri Kalimuddin Ahmed	Goods Guard/NGC
89	Shri L. Kachari (ST)	Goods Guard/NGC
90	Shri B.V. Gonsalves	Goods Guard/NGC
91	Shri Dilip Das	Goods Guard/BPB
92	Shri B. Sonowal (ST)	Goods Guard/LMG
93	Shri A.K. Debnath	Goods Guard/NGC

Subordinate Incharges are advised to spare and direct the candidates belonging to SC/ST community at Serial No. 01, 39, 45, 47, 57 & 79 to TI/BPB, Serial No. 03, 35, 48, 65, 67, 70, 74 & 92 to TI/Hill/LMG and Serial No. 25, 43, 46, 62, 77, 80, 85 & 89 to TI/GHY for undergoing pre-selection Coaching for 07 days w.e.f.

24-9-04 positively even without relief. If any body does not attend the above pre-selection Coaching, it will be presumed that they are not interested to take this advantage and a written unwillingness to that effect should invariably be obtained by the Sr. subordinates concerned and sent to this Office. TI/BPB, TI/Hill/LMG and TI/GHY should impart the pre-selection Coaching of SC/ST candidates accordingly as nominated by DOM/IC/LMG. On completion of the Pre-selection Coaching, respective TIs should submit the competency certificate to this Office immediately i.e. before the written test is held.

Staff concerned are also advised to submit their representation in regard to the above seniority position, if any WITHIN 07 (seven) days positively. Representation received after 22-9-04 will not be entertained.

This issues as per order of DOM/IC/LMG

(N. MUKHERJEE)

APO/ILMG

For Divl. Rly. Manager (P)/LMG

Contd...4

NOTE/33 - 3 /PLH(T)

Dated: 14/9/04

Copy forwarded for information and necessary action to:-

1. DOM/IC/LMG
2. SSs - BPB, LMG They are advised to spare and direct the staff belonging to their community as shown against each as above to attend their respective OTIs for undergoing Pre-selection Coaching commencing for a period of 07 days w.e.f. 24-9-04.
3. CYM/MGC
4. TIH/LMG
5. TI/BPB & GHY } The have been nominated by DOM/IC/LMG to take the classes of Pre-selection Coaching for a period of 07 (Seven) days. They will also submit the result of the said coaching to this Office after completion of the same with it fail.
6. DOM/IC/LMG
7. Sr.ARM/GHY
8. AM/BPB
9. APO/GHY
10. Divl.Secy./NFREU/LMG
11. Convenor/NFRMU/LMG
12. CS to DOM/IC/LMG. He will send the Last 03 years ACRs of the above named staff to CS to DPO/IC/LMG.
13. Staff concerned through proper channel.
14. CS to DPO/IC/LMG

(N.MUKHERJEE)
APO/IC/LMG
For Divl.Rly.Manager (P)/LMG

14/9/04

Office Order.

In partial modification of the list of eligible candidates circulated vide this office notification No. E/39-9/Pt. II(T), dt. 14.09.04 for selection to the post of passenger Guard in scale Rs. 5000-8000/- it is informed that Goods Guard in scale Rs. 5000-8000/- & 4500-7000/- are eligible to appear in the selection for the post of passenger guard notified vide this office notification no. E/39-9/Pt. II(T), dt. 14.09.2004.

Following names of the eligible candidates are arranged below in order of seniority:-

- | | | | |
|-----|----------------------|------|----------------------|
| 1. | Shri S. C. Malakar | (SG) | -5% Goods Guard/BPB. |
| 2. | " Gopal Ch. Boro | (ST) | " /NGC. |
| 3. | " Paresh Ch. Das | | " /NGC. |
| 4. | " Babulal Biswas | (SC) | " /LNG. |
| 5. | " K.C. Chowdhury | | " /IMG. |
| 6. | " Biswajit Dey | | " /BFB. |
| 7. | " Rakshit Majumder | | " /LNG. |
| 8. | " Subhash Dey | | " /LNG. |
| 9. | " M. L. Chakraborty, | | " /IMG. |
| 10. | " B. R. Misha, | | " /NGC. |
| 11. | " A. C. Dey, | | " /NGC. |
| 12. | " H. K. Das | | " /NGC. |
| 13. | " K. P. Deb, | | " /IMG. |
| 14. | " Manik Ch. Nath | | " /BFB. |
| 15. | " Subhas Majumder | | " /LNG. |
| 16. | " Gopal Nath | | " /BFB. |
| 17. | " Praneswar Goswami | | " /NGC. |
| 18. | " Haradhan Dey | | " /BFB. |
| 19. | " Nirjhar Biswas | | " /LNG. |

Contd. 2.

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20.	Shri A. B. Dhar,	St. Goods Yard/LMG.
21.	" P. K. Mukherjee,	" /LMG.
22.	" Tiban Kr. Das,	" /LMG.
23.	" S. K. Dey,	" /LMG.
24.	" B. K. Biswas,	" /NGC.
25.	" Basudev Debnath,	" /E. Gds. Gd/BFB I/MLG
26.	" Surjya Kr. Das, (ST)	unior GM/CON/MLG.
27.	" Apurba Kalita,	" /NGC.
28.	" N. R. Debnath,	" /LMG.
29.	" Badal Ch. Dey,	" /LMG.
30.	" Kutubuddin Ahmed,	" /NGC.
31.	" Samir Chakraborty,	" /LMG.
32.	" H. K. Kalita,	" /NGC.
33.	" Subhas Ch. Das,	" /BFB.
34.	" Anjan Dutta,	" /LMG.
35.	" Surendra Nath	" /NGC.
36.	" S. B. Baruah, (ST)	" /LMG.
37.	" Karan Ch. Das,	" /LMG.
38.	" Harandhan Banerjee,	" /LMG.
39.	" Ajay Chakraborty	" /LMG.
40.	" Parimal Ch. Das (SC)	" /BFB.
41.	" Gautam Roy,	" /BFB.
42.	" Jayanta Chowdhury	" /NGC.
43.	" Niranjan Majumder,	" /LMG.
44.	" Subir Kr. Roy, (SC)	" /NGC.
45.	" Pradip Paul	" /BFB.
46.	" Pramesh Ch. Das (SC)	" /BFB.

Contd...3....

47.	Shri Prithiraj Patar	(ST)	Sr. Goods Cd/NGC
48.	" G.C. Deb Barman	(LT)	-do- / DPB
49.	" Sunil Das	(SC)	-do- / LMG
50.	" N.R. Choudhury		-do- / LMG
51.	" Atul Ch. Deb		-do- / DPB
52.	" L. Thakuria		-do- / NGC
53.	" Dipak Kr. Das		-do- / LMG now working as
54.	" N.C. Mallik (SC)	Sr. Goods Cd/DPB	RRR/LMG under Sr. DSO/LMG.
55.	" C. L. Bania	(C)	Sr. Goods Cd/NGC.
56.	" Dipak Das	(SC)	-do- / LMG
57.	" Ranjit Kr. Dey		Goods Cd/LMG.
58.	" Debabrata Dey		-do- / NGC.
59.	" C. C. Deka		-do- / NGC.
60.	" K. R. Ghose		-do- / DPB
61.	" Haradhan Sarkar		-do- / LMG
62.	" Rama Ranjan Roy		-do- / LMG
63.	" Akhail Paul		-do- / LMG
64.	" J. C. Barthakur		-do- / NGC
65.	" P. L. Lala		-do- / LMG
66.	" Jaydeep Das		-do- / NGC
67.	" A. K. Basumatary	(ST)	-do- / LMG
68.	" Satya Brata Baidya		-do- / NGC.
69.	" S. Sarmah		-do- / NGC.
70.	" H. K. Dutta		-do- / NGC.
71.	" D. Basumatary	(ST)	-do- / LMG.
72.	" A. K. Lala		-do- / LMG.
73.	" A. G. Dey		-do- / LMG
74.	" Sujit Sen		-do- / LMG
75.	" D. K. Mallik	(SC)	-do- / LMG
76.	" L. Kalita		-do- / LMG

Contd.. to P/4.

77.	Shri Sankar Das-III	Goods Guard/LMG.
78.	C. C. Boro (ST)	/NGC.
79.	M. L. Singh	/BFB
80.	Sushil Kr. Das (ST)	/BFB.
81.	B. K. Saha (SC)	/NGC.
82.	B. C. Goowami,	/NGC.
83.	P. Q. Sarmah,	/NGC
84.	A. C. Kalita,	/NGC.
85.	Nur Hussain,	/LMG.
86.	Sankar Bhattachai, (SC)	/NGC.
87.	B. Kumar,	/NGC.
88.	B. A. Ahmed,	/NGC.
89.	Kalim uddin Ahmed,	/NGC.
90.	L. Kachari, (ST)	/NGC.
91.	B. V. Gonsalves	/NGC
92.	Dilip Das, (ST)	/BFB.
93.	B. Sanowal (ST)	/LMG.

Subordinate-in-charges are advised to spare and direct the staff belonging to SC/ST community at serial No. 4, 36, 49, 52, 63, 71, 75 and 93 to report to TI/Hill/LMG, serial No. 2, 26, 44, 47, 53, 75, 81, 83 and 90 to report to TI/GHY and serial No. 1, 40, 46, 48, 54, and 80 to report TI/BFB for undergoing Pre-Selection Coaching for a period of 7 days commencing from 27.9.2004 ~~to~~ positively, even without relief. If any body does not attend the above pre-selection Coaching it will be presumed that he is not interested to take this advantage.

TI/H/LMG, TI/GHY and TI/BFB should submit the competency certificate in respect of pre-selection Coaching when it is over.

L instead of 24.9.04.

21/9/04
(N. Mukherjee)
APO/I/LMG.
for Divl. Railway Manager (P)
N. F. Railway, Lumding.

No.E/39-9/Pt.II (T)

Copy forwarded and necessary information to:-

1. GM(P)/MLG. 2. GM(CON)/MLG.
3. SSG-BPB, LMG. 4. CYM/NGC.
5. TI/H/LMG, TI/BPB & TI/GHY.
6. DOM/IC/LMG.
7. Sr.AM/GHY.
8. AM/BPB & ALO/GHY.
9. Divl. Secy./NFRU/LMG.
10. Convenor /NFRU/LMG.
11. Dtbl. President/SC/ST/Association/LMG.
12. CS to DOM/IC/LMG- He will submit the last 3 years ACR of the above name staff to CS to SPO/IC/LMG.
13. CS to DPO/IC/LMG.
14. Staff Concerned thro: proper channel.

Lm 2/4/04
(N. Mukherjee
APO/I/LMG.
for DEM (P)/ LMG.
DST
11/11/01
S. K. S.

NORTHEAST FRONTIER RAILWAY

Office of the
Divl. Rly. Manager (P)/LMG
Dated: 22.11.04

No: E/39-9/Pt II(T)

To,

SSs/BPB, LMG & CYM/NGC,
GM(COH)/Maligaon,
Sr.DSO/LMG.

Sub: Written test of selection for the post Passenger Guard
in scale Rs.5000-8000/-.

Ref: This office letter No. E/39-9/Pt II(T) dated 05.11.04

In reference to the above, the written test for selection to the post of Passenger Guard in scale Rs. 5000-8000/- has been fixed to be held as per following schedule:-

<u>Date of examination</u>		<u>Time</u>	<u>Venue</u>
27.11.2004	for the staff enlisted at Group - "A"	10.00 hrs.	DRM(P)/LMG's Office.
04.12.2004	for the staff enlisted at Group - "B"	10.00 hrs.	DRM(P)/LMG's Office.
11.12.2004	for the staff enlisted at Group - "C"	10.00 hrs.	DRM(P)/LMG's Office.
18.12.04	Absentee written test	10.00 Hrs.	DRM(P)/LMG's Office.

Please spare and direct the staff mentioned below at Group - "A" to appear in the written test of selection for the post of Passenger Guard in scale Rs. 5000-8000/- fixed to be held on 27.11.2004 for Group - "A" and 04.12.2004 for Group - "B" positively even without relief.

GROUP - "A"

Written test fixed to be held on 27.11.2004 from 10.00 hours in DRM(P)/LMG's Office.

01)	Shri S.C. Malaker	(SC)	Sr. Goods Guard / BPB
02)	Shri Biswaji Dey	(UR)	Sr. Goods Guard / BPB
03)	Shri Manik Ch. Nath	(UR)	Sr. Goods Guard / BPB
04)	Shri Gopal Nath	(UR)	Sr. Goods Guard / BPB
05)	Shri Haradban Dey	(UR)	Sr. Goods Guard / BPB
06)	Shri Subhas Ch. Das	(UR)	Sr. Goods Guard / BPB
07)	Shri Gopal Ch. Boro	(ST)	Sr. Goods Guard / NGC
08)	Shri Paresch Ch. Das	(UR)	Sr. Goods Guard / NGC
09)	Shri B.R. Misra	(UR)	Sr. Goods Guard / NGC
10)	Shri A.C. Dey	(UR)	Sr. Goods Guard / NGC
11)	Shri H.K. Das	(UR)	Sr. Goods Guard / NGC
12)	Shri Praneswar Goswami	(UR)	Sr. Goods Guard / NGC
13)	Shri B.K. Biswas	(UR)	Sr. Goods Guard / NGC
14)	Shri Basudev Debnath	(UR)	Sr. Goods Guard / BPB now M/CON/MLG.
15)	Shri Surjya Kr. Das	(ST)	Sr. Goods Guard / NGC
16)	Shri Apurba Kahla	(UR)	Sr. Goods Guard / NGC
17)	Shri Kutubuddin Ahmed	(UR)	Sr. Goods Guard / NGC

Contd...P/No.2

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P/No.2

18)	Shri H.K. Kalita	(UR)	Sr. Goods Guard / NGC
19)	Shri Babulal Biswas	(SC)	Sr. Goods Guard / LMG
20)	Shri N.C. Choudhury	(UR)	Sr. Goods Guard / LMG
21)	Shri Rakshit Majumder	(UR)	Sr. Goods Guard / LMG
22)	Shri Subash Dey	(UR)	Sr. Goods Guard / LMG
23)	Shri M.L. Chakraborty	(UR)	Sr. Goods Guard / LMG
24)	Shri K.P. Deb	(UR)	Sr. Goods Guard / LMG
25)	Shri Subhash Majumder	(UR)	Sr. Goods Guard / LMG
26)	Shri Nirjhar Biswas	(UR)	Sr. Goods Guard / LMG
27)	Shri A.B. Dhar	(UR)	Sr. Goods Guard / LMG
28)	Shri P.K. Mukherjee	(UR)	Sr. Goods Guard / LMG, joined on 31.10.2004.
29)	Shri Jiban Kr. Das	(UR)	Sr. Goods Guard / LMG
30)	Shri S.K. Dey	(UR)	Sr. Goods Guard / LMG
31)	Shri N.R. Debnath	(UR)	Sr. Goods Guard / LMG

GROUP - "B"

Written test fixed to be held on 04.12.2004 from 10.00 hours in DRM(T)/LMG's Office.

01)	Shri Parimal Ch. Das	(SC)	Sr. Goods Guard / BPH
02)	Shri Gautam Roy	(UR)	Sr. Goods Guard / BPH
03)	Shri Pradip Paul	(UR)	Sr. Goods Guard / BPH
04)	Shri Pranesh Ch. Das	(SC)	Sr. Goods Guard / BPH
05)	Shri G.C. Deb Barman	(SC)	Sr. Goods Guard / BPH
06)	Shri Atul Ch. Deb	(UR)	Sr. Goods Guard / BPH
07)	Shri Surendra Nath	(UR)	Sr. Goods Guard / NGC
08)	Shri Jayanta Chowdhury	(UR)	Sr. Goods Guard / NGC
09)	Shri Subir Kr. Roy	(SC)	Sr. Goods Guard / NGC
10)	Shri Prithviraj Patar	(ST)	Sr. Goods Guard / NGC
11)	Shri L. Thakuria	(UR)	Sr. Goods Guard / NGC
12)	Shri C.L. Bama	(SC)	Sr. Goods Guard / NGC
13)	Shri Debabrata Dey	(UR)	Goods Guard / NGC
14)	Shri C.C. Deka	(UR)	Goods Guard / NGC
15)	Shri J.C. Barthakur	(UR)	Goods Guard / NGC
16)	Shri Jaydeep Das	(UR)	Goods Guard / NGC
17)	Shri Satya Brata Baidya	(UR)	Goods Guard / NGC
18)	Shri S. Sarma	(UR)	Goods Guard / NGC
19)	Shri Badal Ch. Dey	(UR)	Sr. Goods Guard / LMG
20)	Shri Samir Chakraborty	(UR)	Sr. Goods Guard / LMG
21)	Shri Anjan Kr. Dutta	(UR)	Sr. Goods Guard / LMG
22)	Shri S. B. Barua	(ST)	Sr. Goods Guard / LMG
23)	Shri Kiran Ch. Das	(UR)	Sr. Goods Guard / LMG
24)	Shri Hamdhan Banerjee	(UR)	Sr. Goods Guard / LMG
25)	Shri Ajoy Chakraborty	(UR)	Sr. Goods Guard / LMG
26)	Shri Nirmalan Majumder	(UR)	Sr. Goods Guard / LMG
27)	Shri Sunil Das	(SC)	Sr. Goods Guard / LMG
28)	Shri N.P. Choudhury	(UR)	Sr. Goods Guard / LMG
29)	Shri Dipak Kr. Das	(UR)	Sr. Goods Guard / LMG now RRI/LMG
30)	Shri Dipak Das	(SC)	Sr. Goods Guard / LMG
31)	Shri Rajjit Kr. Dey	(UR)	Sr. Goods Guard / LMG VR. w.e.f. 31.10.04.

Contd...P/No.3

- 26 -

P/No.3

GROUP - "C"

Written test fixed to be held on 11.12.2004 from 10.00 hours in DRM(P)/LMG's Office.

1)	Shri H.K. Dutta	(UR)	Goods Guard / NGC
2)	Shri C.C. Boro	(ST)	Goods Guard / NGC
3)	Shri B.K. Saha	(SC)	Goods Guard / NGC
4)	Shri B.C. Goswami	(UR)	Goods Guard / NGC
5)	Shri P.C. Sarma	(UR)	Goods Guard / NGC
6)	Shri A.C. Kalita	(UR)	Goods Guard / NGC
7)	Shri Sankar Bharsali	(SC)	Goods Guard / NGC
8)	Shri B. Kumar	(UR)	Goods Guard / NGC
9)	Shri B.A. Ahmed	(UR)	Goods Guard / NGC
10)	Shri Kalimuddin Ahmed	(UR)	Goods Guard / NGC
11)	Shri L. Kachari	(ST)	Goods Guard / NGC
12)	Shri B.V. Gonsalves	(UR)	Goods Guard / NGC
13)	Shri N.C. Mallick	(SC)	Sr. Goods Guard / BPB
14)	Shri K.R. Ghose	(UR)	Goods Guard / BPB
15)	Shri M.L. Singh	(UR)	Goods Guard / BPB
16)	Shri Sunil Kr. Das	(ST)	Goods Guard / BPB
17)	Shri Dilip Das	(SC)	Goods Guard / BPB
18)	Shri Haradhan Sarkar	(UR)	Goods Guard / LMG
19)	Shri Rama RN. Roy	(UR)	Goods Guard / LMG
20)	Shri Akhul Paul	(UR)	Goods Guard / LMG
21)	Shri P.K. Lala	(UR)	Goods Guard / LMG
22)	Shri A.K. Basumatary	(ST)	Goods Guard / LMG
23)	Shri D. Basumatary	(ST)	Goods Guard / LMG
24)	Shri A.K. Lala	(UR)	Goods Guard / LMG
25)	Shri A.G. Dey	(UR)	Goods Guard / LMG
26)	Shri Sujit Kr. Sen	(UR)	Goods Guard / LMG
27)	Shri D.K. Mallick	(SC)	Goods Guard / LMG
28)	Shri L. Kalita	(UR)	Goods Guard / LMG
29)	Shri Sankar Das - III	(UR)	Goods Guard / LMG
30)	Md. Nur Hussain	(UR)	Goods Guard / LMG
31)	Shri B. Sonowal	(ST)	Goods Guard / LMG

Wam 22/11/04
(N.MUKHERJEE)
APO/LMG

For Divl. Rly. Manager(P)/LMG

Copy to:

- 1) DOM/IC/LMG, Sr.ARM/GH/1 & AM/BPB - For information & action please.
- 2) CS to DOM/IC/LMG - He will please submit the last 03 (three) years ACRs of the above mentioned staff to CS to DPO/IC/LMG immediately i.e. before the written test is held.
- 3) Staff concerned through proper channel.
- 4) COS/Opig at Office OS(Safety) at office.
- 5) CHC/LMG. He will please arrange to relay the above through Control phone immediately.

Wam 22/11/04
(N.MUKHERJEE)
APO/LMG

For Divl. Rly. Manager(P)/LMG

22/11/04

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Annexure - D

Shri Gyan/NGC

N.F. Railway

Divisional Office of the
Railway Manager (P),
Lumding, Dt. 29.04.2005.

MEMO RANDUM.

In the selection for filling up of 31 Posts (UR-25, SC-4 & ST - 2)
Pass. Guard in Scale Rs. 5000-8000/-, Written Test ~~XXXX~~ held on
27.11.2004, 24.12.2004 & 11.12.2004 and Absentee on 18.12.2004, the following
31 candidates have come out successful and empanelled for promotion to the
post of Pass. Guard in Scale Rs. 5000-8000/-.

- 1) Shri Babulal Biswas (SC), Sr. Goods Guard/LMG,
- 2) " N.C. Chowdhury, - Sr. Goods Guard/LMG,
- 3) " Rakshit Majumder, - do -
- 4) " A.C. Dey, Sr. Goods Guard/NGC,
- 5) " Hiranya Kr. Das, - Sr. Goods Guard/NGC,
- 6) " Manik Ch. Nath, - Sr. Goods Guard/BPB,
- 7) " Subhash Majumder, Sr. Goods Guard/LMG,
- 8) " Haradhan Ch. Dey, - Sr. Goods Guard/BPB,
- 9) " Nitjhar Biswas, - Sr. Goods Guard/LMG,
- 10) " B.K. Biswas, - Sr. Goods Guard/NGC,
- 11) " Samir Chakraborty, - Sr. Goods Guard/LMG,
- 12) " H.K. Kalita, - Sr. Goods Guard/NGC,
- 13) " Anjan Dutta, - Sr. Goods Guard/LMG,
- 14) " S.B. Baruah, (ST) Sr. Goods Guard/LMG,
- 15) " Goutom Roy, - Sr. Goods Guard/BPB,
- 16) " Jayanta Choudhury, - Sr. Goods Guard/NGC,
- 17) " Rama Ranjan Ray, - Sr. Goods Guard/LMG,
- 18) " Akhil Paul, - Sr. Goods Guard/LMG,
- 19) " J.C. Barthakur, - Goods Guard/NGC,
- 20) " P.K. Lala, - Goods Guard/LMG,
- 21) " H.K. Dutta, - Goods Guard/NGC,
- 22) " A.K. Lala, - Goods Guard/LMG,
- 23) " D.K. Mallick (SC) Goods Guard/LMG,
- 24) " L. Kalita, - Goods Guard/LMG,
- 25) " C.C. Boro (ST) - Goods Guard/NGC,
- 26) " Sushil Kr. Das, (ST) - Goods Guard/BPB,
- 27) " B.K. Saha (SC) - Goods Guard/NGC,
- 28) " A.K. Kalita, - Goods Guard/NGC,
- 29) " Sankar Bhattacharya (SC) Goods Guard/NGC,
- 30) " B. Kumar - Goods Guard/NGC,
- 31) " B. Ahmed - Goods Guard/NGC.

The panel has been approved by ADM/LMG on 29.4.05.

(N. Mukherjee)

APC/I/Lumding

for Divisional Railway Manager (P),
N.F. Railway, Lumding.

No.E/35-9/Pt. II(T), Dt. 29.04.2005.

Copy forwarded for information and necessary action to :-

- 1) SSI-LMG & BPB, 2) CYM/NGC, 3) Sr. DOM/LMG, 4) Sr. ADM/GHY, 5) DOM/TLG/LMG,
- 6) AM/BPB, 7) Divil. Secy. NFRU/LMG, 8) Convener/NFRU/LMG, 9) Secretary/
SC/ST Association/LMG, 10) Staff concerned thro: Proper Channel,
- 11) S/copy for p/cases.

(N. Mukherjee)

APC/I/Lumding

for Divisional Railway Manager (P),
N.F. Railway, Lumding.

certified to be
true copy
Rajul Islam
Advocate

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Annexure-E 46

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To,

Divisional Railway Manager
N. F. Railway / Lumding

(Through proper channel)

Sub :- Procedural lapses in formation and publication of Panel vide DRM (P) / LMG's Memorandum No. E/39-9/Pt-II (T) dated 29.04.2005.

Sir,

Respectfully I beg to crave for an indulgence to exercise the provision "to represent against panel" issued under Rly Bd's L/No. E(NG) 168 PM1-60 dated 29.08.68, to bring the serious infirmities and irregularities to the light for justice and fair play at your end.

That Railway Board vide their Letter No. PC-III/2003/CRC/6 dated 6.01.04 at Para 4.3 stated inter-alia "All vacancies arising from 2.11.03 will be filled by normal selection procedure." Again at Para 4.4 stated inter-alia "All vacancies arising out of restructuring should be filled up by senior employees who should be given benefit of promotion w.e.f. 1.11.03, where as for the normal vacancies existing on 1.11.03, junior employees should be posted by modified selection procedure but they will get promotion and higher pay."

It is evident in the memorandum published under DRM(P)/LMG's No. E/III/Gr-I/Restructuring (T) dated 31.3.04, that there generated no post at the bottom grade of Passenger Guard as result of restructuring, so the benefit from 1.11.03 does not arise. But for the normal vacancies existed in the grade of Passenger Guard as on 1.11.03, the modified selection procedure ought to be followed. Such normal vacancies were 18 (if not more) as evident at DRM(P) / LMG's notification No. E/39-9/P/1 (T) dated 5.09.03.

Management exhibited apathy for obvious reason, and did not process modified selection for the very 18 vacancies of Passenger Guard. Further vacancies arose from 2.11.03 were 31-18 = 13 for which normal selection procedure was to be followed. Management at their will and pleasure ignored the critical application of two type selections at their impugned panel dated 29.04.05.

It is imperative to mention that Railway Board in order to avert manipulation at the hand of vested interests, had stipulated the mandatory time schedule in their letter vide No. E(NG) /1-87/PM 1-14 (AIRF) dated 22.7.88 stated inter-alia "It has been further laid down that where the concerned officers take more than 2 months for finalising the evaluation of written examination papers, the same should be brought to the personal notice of DRM /PHOD, and in case where delay exists 3 months it should be brought to the notice of General Manager". The so-said result of written examinations in the form of impugned panel exhibiting no evaluation published on 29.04.05, after 4 months 11 days from the date of written examinations ended long before on 18.12.04. The panel carried serious manipulation obviously kept evading notice of reverend General Manager.

In the premises, it is most respectfully prayed that your kind prudent honour will be pleased to appreciate the just cause of my grievance, and will further be pleased to pass an order to cancel/modify the impugned panel dated 29.04.05. And /or pass such order/orders as thought fit and proper. For this act of kindness your humble deprived Goods Guard shall ever pray.

Dated :- 10.05.05

Yours faithfully,

(Paresh Ch. Das)
Sr. Goods Guard / NGC

*Certified to be true copy
Rajendra Telam
Advocate*

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Annexure F "A"

2 hrs: Cym/NGC

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Northeast Frontier Railway

Office of the
Divl. Railway Manager (P)
N.F. Railway, Lunding.
Dated 02-06-2005

No. E/39-9/PLI(T) (Case)

To
S/Shri

- 1) Praneswar Goswami, Sr. Goods Gd/NGC.
- 2) Apurba K. Mita, Sr. Goods Gd/NGC.
- 3) Lagan Kachary, Goods Gd/NGC.
- 4) Joydeep Das, Goods Gd/NGC.
- 5) Surjya K. Das, Sr. Goods Gd/NGC.
- 6) Debabrata Dey, Goods Gd/NGC.
- 7) Parash Ch. Das, Sr. Goods Gd/NGC.
- 8) Bhanu R. Misra, Sr. Goods Gd/NGC.
- 9) L. Thakuria, Sr. Goods Gd/NGC.

Through CYM/NGC.

Sub:- Representation dated 10-05-05 against the panel of Passenger Guard (5000-8000/-) published vide this office Memorandum No. F/39-9/PLI(T) dated 29-04-2005.

The vacancies of Passenger Guard in sale Rs. 5000-8000/- which existed as on 01-11-03 have been filled up by normal selection procedure following the instruction contained in Para 4.5 of Rly. Bd's L/No. PC-III/2003/CRC/6 dated 06-01-04 as because percentage in this grade has been reduced and no new post became available as a result of restructuring of cadre.

Hence, the contention of your representation mentioned above is not correct in view of Para 4.5 of RB's letter dated 06-01-04 quoted above which read as under :-

"In cases where percentages have been reduced in the lower grade and no new post becomes available as a result of restructuring, the existing vacancies on 01-11-03 should be filled up by normal selection."

Further, your allegation of delay in evaluation of answer scripts is also baseless as there was no such delay in evaluating the answer scripts.

K.P. Sangli
(K.P. Sangli)
DPO/IC/LMG

for Divl. Railway Manager (P)
N.F. Railway, Lunding.

E/Type Sec/Traffic/Representation.

*certified to be true copy
Rajendra K. Islam
Advocate*